

Logging Training Centres**703. Shri Vidya Charan Shukla:****Dr. Chandrabhan Singh:****Shri Parashar:****Shri Hukam Chand****Kachhavaia:****Shri Chandak:****Shri Mahesh Dutta Misra:****Shri J. P. Jyotishi:****Shri Daji:****Shri Wadiwa:****Shri R. S. Tiwary:****Shri Shiva Dutt Upadhyaya:**

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 148 on the 17th August, 1965 and state:

(a) whether the sites for the location of the four Government Logging Training Centres have since been selected;

(b) if so, the names of the sites; and

(c) the considerations taken into account to select the sites?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) Sites for the location of three logging centres have so far been selected.

(b) Northern Region : Dehra Dun
Southern Region : Coimbatore
Central Region : Chandrapur
(Maharashtra)

(c) The following factors are kept in view for selection of the logging training centres:—

(i) easy accessibility of the centre by road and rail, and availability of necessary accommodation and other ancillary facilities at the Centre.

(ii) suitability of the surrounding forest types for the training in logging to be given under the project.

(iii) availability of sufficiently large area of departmentally worked forests which will make it easier to introduce modern logging techniques.

(iv) availability of well-managed forest areas near the centre suitable for the practical training of the classes from the Forest Colleges.

Leather Goods Industries

704. Shri R. G. Dubey: Will the Minister of Social Security be pleased to state:

(a) whether it is a fact that due to the widespread network of Bata Shoe Branches throughout India, the village industries of leather goods are seriously affected; and

(b) if so, whether Government are contemplating any measures to protect the said industries?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) Government is not aware of such a situation.

(b) Does not arise.

Control of Insects and Pests

705. Shri R. G. Dubey: Will the Minister of Food and Agriculture be pleased to state:

(a) the extent of advance made in the study of the control of Insects and Pests in stored grains by radiation; and

(b) whether an experiment has been made in consultation with any State to find out the results of the application of this method?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) No work has been done in this country on the use of radiation for the control of insects and pests in stored grains.

(b) No.

'Grow what you eat' Campaign**706. Shri Basumatari:****Shri Yashpal Singh:****Shri Kapur Singh:****Shri P. C. Borooah:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a "Grow what you eat" campaign in the

capital has been launched at the instance of the Prime Minister; and

(b) if so, the broad outlines thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) Yes.

(b) Delhi Administration has taken the following steps for the promotion of quick growing Fruits and Vegetables in the Capital:

(1) To make supplies of various production requisites viz. seeds, seedlings, fertilizers and insecticides four sale depots have been established at Khyber Pass, Annapurna (Janpath) Krishi Bhavan and Lajpat Bhavan respectively. At these depots the production requisites are being sold in small handy packets on "No profit no Loss" basis.

(2) A team of 20 males has been allotted to various localities of Delhi and New Delhi to provide elementary technical know-how and also maintain the supplies of seeds, seedlings and fertilizers etc.

(3) 20 model kitchen gardens are being established in various public places of Delhi with the objective of educating the people in the techniques of vegetable cultivation.

(4) To further push up the programme a campaign was organised in the last week of October, 1965 during which 44 teams consisting of 220 officials and a large number of voluntary workers visited different localities of Delhi to make supplies of production requisites available at the doors of the kitchen garden enthusiasts.

(5) 19 training camps-cum-demonstrations have been organised by the Subject-matter-Specialists of Delhi Administration in different areas of Delhi.

Levy System in Kerala

707. Shri Mohammed Koya:
Shri A. K. Gopalan:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the levy system on a uniform level has been ordered in Kerala;

(b) whether this has adversely affected certain people whose yield is very low; and

(c) whether such people are given any exemption?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) to (c). The levy system in respect of paddy procurement in Kerala is on a graded scale related to the acreage of land a cultivator cultivates. There is an outright exemption for cultivators with two acres of land and below. In other cases, the Tahsildars or the Taluk Supply Officers have been empowered to reduce the quantum of levy in cases where the quantity of paddy to be given by the cultivator according to prescribed scale of levy cannot be delivered by him on account of failure of crops, drought, flood, damage by insects or any other circumstances beyond the control of the cultivator.

Deep-Sea Fishing in Kerala

708. Shri Mohammed Koya: Will the Minister of Food and Agriculture be pleased to state the steps taken by Government to improve deep-sea fishing in Tanur, Parappanangadi, Kuttai, Paravanna and Challyyam in Kerala State?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): The following steps have been taken:—

(i) Revolving chain hooks have been designed and introduced for increased catches of sharks;

(ii) Synthetic fibre nets have been introduced for better catches of fish;